

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 10.30 AM**

**PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI. S. VIJAYARAGHAVAN, MEMBER-TECHNICAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/391/ (IB)/2017

NAME OF THE PETITIONER(S) : ASTER PVT LTD

NAME OF THE RESPONDENT(S) : SIVA INDUSTRIES AND HOLDING LTD

UNDER SECTION : 433 (e)(f)

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM		

- | | | |
|--|------------------------|--------------|
| 1. Deepa Mariappan
for Adv. D. Shanaraj | Counsel for Petitioner | dy |
| 2. K. Balamurugan
for Shivalakumar & Suresh | Counsel for Respondent | KBalaburugan |

ORDER

Counsel representing both the parties are present. Both submitted that the balance of the outstanding amount is Rs.9.94,002/-. Counsel for respondent handed over the post-dated Cheque No.075482 dated 10.7.2017 for Rs.5,00,000/-and Cheque No.075483 dated 20.7.2017 for Rs.4,94,002/- to the counsel for petitioner. Counsel for petitioner submitted that after realisation of the said cheques, they are willing to waive the interest and settle the matter. The matter is posted for submissions by both the sides. Put up on 27.07.2017 at 10.30 A.M.

S. Vijayaraghavan.
(S.Vijayaraghavan)
Member (Technical)

(K. Anantha Padmanabha Swamy)
Member (Judicial)